

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 104/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017.

NAME OF THE PARTIES: M/s. Jsun Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391/394 of the Companies Act, 1956  
and 230/232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah Ahmed Churawala	Advocate	Ahmed

COMMON ORDER

TCSP No. 103/230-232/NCLT/MB/MAH/2017

TCSP No. 104/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for reports of RD & OL and  
for final hearing on 22.3.2017.

Sd/-

**B. S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)